

ANNEXURE 1A**From**

To

The Branch Manager

.....

Dear Sir,

Repayment of 8 % Savings (Taxable) Bonds, 2003

I / We request and authorise that the following investment in my / our BLA under 8 % Savings (Taxable) Bonds, 2003 may please be paid by a Payment Order.

| BLA No. | Date of Investment | Amount invested | Date of Maturity | Interest | Total Amount |
|-------------|--------------------|-----------------|------------------|----------|--------------|
| | | | | | |
| | | | | | |
| | | | | | |
| GRAND TOTAL | | | | | |

Yours faithfully

Signature (s)

Name (s)

* I / We desire that the Payment Order may please be sent by Post / Courier Service at my risk and responsibility and it may be delivered to any person available at my / our residence in my / our absence.

* Strike out if not applicable.

ACQUITTANCE

Received from (Name of designated bank / branch) Rs. _____ (Rupees-----
 -----only), being the principal amount with
 accrued interest due on 8 % Savings (Taxable) Bonds, 2003 against my /our BLA as per
 details given above.

No.**Name (s)****Income Tax PAN**

(If amount exceeds Rs. 1 lakh)

i.

ii.

iii.

Place:

Date:

| |
|------------------------------------|
| (Revenue Stamp) Signature(s) |
|------------------------------------|